

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
Coastal Energy Pvt Ltd

MAIN PETITION NUMBER : IBA/624/2019

(IA/MA) APPLICATION NUMBERS

IA/398/CHE/2021; IA/307/2020; IA/1263/IB/2020; IA/1282/IB/2020

ORDER

IA/398/CHE/2021

Present: Mr. B.Dhanaraj, Ld. Counsel for RP.
Mr. Thriyambak J Kannan, Ld. Counsel for R2 and R3.

Arguments on the application heard.

Written synopsis already filed.

Order reserved.

IA/307/2020; IA/1263/IB/2020; IA/1282/IB/2020

Present: Mr. B.Dhanaraj, Ld. Counsel for Liquidator.
Mr. T.Ravichandran, Ld. Counsel for the RP for
Coastal Energen Pvt. Ltd.
None for the promoter/directors.

On the request of the Counsel for Liquidator, list the applications for hearing
on **06.08.2024**, after lunch hours.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**